GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:165
ANSWERED ON:02.12.2011
RENEWABLE ENERGY SOURCES
Chitthan Shri N.S.V.;Raghavan Shri M. K.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets set and achievements made in power generation from the renewable energy sources during the last three years and the current year, State-wise and source-wise;
- (b) whether schemes /programmes for development of renewable energy sources have been successful in various States and if so, the details thereof;
- (c) whether the funds provided to various States for generating power through renewable energy sources have been utilized properly;
- (d) if so, the State/UT-wise details thereof and if not, the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a), (b), (c), (d) & (e): A statement is laid on the Table of House.

Statement referred to in reply to parts (a), (b), (c), (d) & (e) of the Lok Sabha Starred Question No.165 for answer on 02.12.2011 regarding Renewable Energy Sources.

- (a): Against a target of 8780 M W, 7572 MW of power generation capacity addition was achieved from various renewable energy sources during last 3 years. During the current year, a capacity addition of 2054 has been achieved upto 31.10.2011 against a target of 3435 MW for 2011-12. Year-wise and source-wise details are given in Annexure-I. State-wise targets of grid connected power generation are not fixed. However, State- wise and source-wise capacity addition in last 3 years and the current year (as on 31.10.2011) are given at Annexure-II.
- (b): Yes, Madam. The schemes /programmes for development and utilization of renewable energy power generation have been quite successful in the country. Apart from grid interactive renewable power generation capacity of around 22,027 MW, a large number of decentralized energy systems have also been installed. State-wise details thereof are given at Annexure-III.
- (c): The utilization of funds provided to various States for implementation of renewable energy programmes is on the whole satisfactory. These are monitored as per various provisions of the schemes and the subsequent releases are made only after fulfillment of conditions stipulated therein.
- (d): Funds totaling Rs. 2548.49 crores. have been released under various programmes/ schemes of renewable energy during the last three years and 2011-12 (as on 31.10.2011). State-wise details thereof, are given in Annexure-IV.
- (e): To ensure full and proper utilization of the funds, the Government undertakes periodic physical & financial progress reports, fund utilization certificates & audited statements of expenditure. The Ministry also undertakes regular review meetings with State Nodal / Implementing Agencies; and, random inspection visits to project sites to ascertain the quantity and quality of systems deployed; etc. This apart, periodic internal audit of the State Nodal Agencies is also undertaken.